

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

58

CORAM:

Present:

C.P No. 1139/(MAH)/2017
CA No.

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: State Bank Of India.
V/s.
Monnet Ispat & Energy Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1. Anne Mathew	Advocates For	}	M. Deepika More
2. Deepa Mani	Respondents.		
3. Deepika More	#b		
i/b M Legal Ventures.			
1. DHANANJAY KUMAR	Advocates	}	S. Akopadia
2. SPANDAN BSWAL	for Applicant		
3. ANUSH MATHAR			
4. SALONI KAPADIA			
i/b Cyril Amarchand Mangaldas.			

ORDER

CP No. 1139/I&B/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 18.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)